

श्री रीत लाल प्रसाद वर्मा : मुझे यह पता चला है कि ये जितने स्टेनलैस स्टील के बर्तन बनाने वाले हैं जो बना कर बंगलादेश, पाकिस्तान और अरब कन्टीज को भेजते हैं, इस में अण्डर-इन्वाइसिंग कर के 50 प्रतिशत दिखलाते हैं; इस तरह से सरकार को कस्टम ड्यूटी और एक्साइज ड्यूटी में बहुत भारी घाटा होता है। क्या मंत्री महोदय इस के सम्बन्ध में जांच करवायेंगे ताकि इस तरह से जो टैक्स का इवेजन होता है, उस का लाभ राष्ट्र को हो सके ?

SHRI PRANAB MUKHERJEE:
I am always prepared to enquire but there must be some specific complaints. If the hon. Member has some, we will definitely look into it.

श्री रीत लाल प्रसाद वर्मा : मैं जानना चाहता हूँ कि प्राइवेट पार्टियों को इम्पोर्ट करने का जो लाइसेंस दिया जाता है उसकी सीमा कहां तक है, उस की लिमिट कितनी है ? क्या उस लिमिट पर नियन्त्रण करने का कोई विचार है ?

SHRI PRANAB MUKHERJEE:
I have already mentioned in the main reply that import replenishment to the extent of 50 per cent of the value of export, or 1.125 kgs. of stainless steel sheets/strips against every kilogram of utensils exported—whichever is less—is allowed. So, value-wise it has to be less than 50 per cent of the value of exports, and quantity-wise, it is 1:1.125. That is there.

श्री रीत लाल प्रसाद वर्मा : मैंने पूछा था कि कितनी क्वांटिटी तक उन लोगों को छूट दे रहे हैं, 1 हजार, 5 हजार या 10 हजार तक मंगा सकते हैं ?

SHRI PRANAB MUKHERJEE:
There cannot be any such limit because it depends on the export—

value of the export and the net quantum of export. That is why, we have fixed up that ceiling— 50 per cent of the value of export, or 1.125:1 of the quantity of exports.

Promotion Policy for Executives and Non-Executives in SAIL, New Delhi

*678. **SHRI SUSHIL BHATTACHARYA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a promotion policy for executives and non-executives in SAIL corporate office, New Delhi;

(b) if so, details of the policy to be implemented; and

(c) details of deviation, if any?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) A statement is laid on the Table of the House.

Statement

Promotion Policy for Executives and Non-Executives in SAIL

(a) Yes, Sir.

(b) In SAIL Corporate Office, the promotion policy laid down by the erstwhile Hindustan Steel Ltd. is presently being followed, with some modifications, wherever necessary. To meet the requirements of different Departments of the Steel Plants as well as the Corporate Office and also to provide ample growth opportunity to the personnel of Steel Plants, the promotion policy provides definite criteria regarding the eligibility period for promotion, percentage of posts to be filled through promotion, procedure for selection and composition of Departmental Promotion Committees. It further envisages that the Selection Board will assess the comparative merits of the candidates on the basis of their qualifications, previous experience, record of service, Confidential Reports and performance in interview. Promotions up to certain level of

posts are considered at the plant level, while promotions to senior managerial positions are done on the basis of the recommendations of Promotions Committees constituted at the Corporate level.

Promotion Policy in regard to non-executives is also based on well-defined criteria relating to the lines of promotions for different grades of non-executives and provides *inter-alia* for different proportions of the vacancies to be filled by promotion or by direct recruitment. For instance, at the level of Assistants, 2/3rd of the vacancies in a calendar year are being filled by direct recruitment, and the remaining by promotion from amongst messengers, daftries and equivalent category. The other posts above the level of senior assistants are being filled up by internal promotion.

(c) Government is not aware of any case of deviation from the promotion policy outlined above.

SHRI SUSHIL BHATTACHARYA: The answer given is vague. That is the practice in all the establishments. However, may I ask the hon. Minister whether some of the employees—executives or non-executives—have got 4 or more promotions during the span of 4 or 5 years, and whether, at the same time, some of the employees still remain stagnating in the same grade for the last 4 or 5 years?

SHRI PRANAB MUKHERJEE: There cannot be any uniformity in a growing industry like this. After all, we have certain policies. In certain areas, there may be some stagnation for some time. And whenever such stagnation comes, we try to redress it. But it would not be possible to have a system under which there will be no stagnation at any point of time.

MR. SPEAKER: The Question Hour is now over.

WRITTEN ANSWERS TO QUESTIONS

Export of onion

*662. **SHRI BALASAHEB VIKHE PATIL:** Will the Minister of COMMERCE be pleased to state:

(a) whether Government are thinking to export onion because the international union market is quite attractive;

(b) what measures have already been taken or are being taken by Government to export onion;

(c) whether Government have made an agreement with any foreign country for the export of onion; and

(d) if so, the total quantum agreed for onion export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b) Export of onions is allowed within a limited ceiling through NAFED.

(c) and (d) A provision has been made for export of vegetables including onions in the Trade Protocol with USSR for 1981. NAFED and its Associates have contracted for export of 35,000 tonnes of onions to USSR in 1981.

Bonus Shares Issued by Companies

*670. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of FINANCE be pleased to lay a statement showing:

(a) what are the companies which issued bonus shares more than once during the last five years and the amount consented thereof; and

(b) whether prior sanction and/or consent was obtained from M.R.T.P Commission before consent for issue of bonus shares were given to Mahindra and Mahindra Limited, Ciba-Geigy of India Limited, Century Spinning and Manufacturing Company Limited, Associated Cement Company Limited, Escorts Limited, Birla Jute Manufacturing Company Limited, and Modipon Limited?